

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
O R D E R**

Pursuant to Hon'ble High Court letter No.4540-4552/DHC/Gaz/G-4/DHJS/SumVac/2023 dated 26.05.2023, I hereby authorize the following Additional District & Sessions Judges (Central), Tis Hazari Courts, Delhi under section 10 (3) of the Criminal Procedure Code, 1973 to hear and dispose of Bail/urgent criminal applications, pertaining to the Police Stations & Investigating Agencies of Central District including the urgent matters under Special Acts i.e. NDPS Act-1985, TADA Act-1987, POTA Act-2002, MACOCA Act-1999, Protection of Child Rights Act-2005, POCSO Act-2012, SC/ST Act-1989 and under section 21-A of the Punjab Courts (Delhi Amendment) Act 1997 to hear and dispose of urgent civil matters under section 34 of the Punjab Courts Act, 1918, pertaining to Central District, Tis Hazari Courts, Delhi, as mentioned below during the summer vacation, 2023 w.e.f 12.06.2023 to 30.06.2023.

**CRIMINAL & SPECIAL ACTS CASES**

S.No	Name of Judicial Officers	Date of Duty	Room No.
1	Sh. Dheeraj Mor, ASJ-02	12.06.2023, 13.06.2023 & 14.06.2023	350
2	Sh. Ajay Gulati-II, ADJ	15.06.2023, 16.06.2023	123
3	Sh. Ajay Singh Shekhawat, ADJ	17.06.23 & 19.06.2023	264
4	Sh. Vinay Singhal, ASJ (Electricity)-01	20.06.2023, & 21.06.2023	324
5	Sh. Sanjay Sharma-II, ASJ-03	22.06.2023, 23.06.2023 & 24.06.2023	143
6	Ms. Richa Parihar, ASJ-FTSC (POCSO)-01	26.06.2023, 27.06.2023, 28.06.2023 & 30.06.2023	27

**CIVIL MATTERS**

S.No	Name of Judicial Officers	Date of Duty	Room No.
1	Ms. Colette Rashmi Kujur, ADJ	12.06.2023 & 13.06.2023	345
2	Sh. Ajay Gulati-II, ADJ	14.06.2023, 15.06.2023 & 16.06.2023	123
3	Sh. Ajay Singh Shekhawat, ADJ	17.06.2023, 19.06.2023, 20.06.2023 & 24.06.2023	264
4	Sh. Alok Shukla, ADJ	21.06.2023, 22.06.2023, & 23.06.2023	336
5	Ms. Saumya Chauhan, ADJ	26.06.2023, 27.06.2023	31
6	Sh. Arun Kumar Garg, ADJ	28.06.2023	317
7	Sh. Rakesh Pandit, ADJ	30.06.2023	229

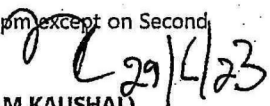
In case any of the Officer mentioned above is not available on any day for any unforeseen reason, the senior most sitting Additional District & Sessions Judge on duty in Central District, Tis Hazari Courts, Delhi shall hear and dispose of all such matters (Civil & Criminal) as mentioned above, in accordance with law.

The Senior most Officer of Delhi Higher Judicial Service including Principal Judge/Judge, Families posted and available on duty in the Central District shall perform the functions of the Principal District & Sessions Judge (Hqs) of that Central District during his absence.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2023 in lieu of the duty actually performed during the period of Special Casual Leave of 21 days in summer vacation of 2023 only.

The Judicial Officers so detained shall be assisted by their own court staff on the dates they perform duty.

The office of the court will remain open daily from 10.00 am to 05.00 pm except on Second Saturday, Sunday and other holiday, if any.

  
**(NAROTTAM KAUSHAL)**  
 Principal District & Sessions Judge (HQs)  
 Delhi

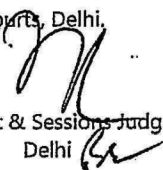
No. 1186/43011-71 /S.V/DHJS/Gaz/2023

Dated 29 MAY 2023

**Sub:- Delegation of Judicial Officers during Summer Vacation 2023.**

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi.
3. All officer concerned.
4. The Officer In-Charge, Pool Cars, Tis Hazari Courts, Delhi with the request to provide pool car facility to the above mentioned Judicial Officers.
5. The Director (Academics), Delhi Judicial Academy, Dwarka Integrated Complex, Sector-14, Dwarka, New Delhi.
6. The Senior Civil Judge-cum-Rent Controller (Central) Tis Hazari Courts, Delhi.
7. The Chief Metropolitan Magistrate (Central) Tis Hazari Courts, Delhi.
8. The Administrative Civil Judge (Central) Tis Hazari Courts, Delhi.
9. The Sr.AO(J), Administration Branch (I,II&III) (Central) to detain the required staff of the Judicial Officer as mentioned above during summer vacation, 2023.
10. The Sr.AO(J)/DDO/Branch In-charge, Filing Section, General Branch, Accounts Branch, Care Taking Branch (Central), Facilitation Centre, CMM Office, Pool Cars, Tis Hazari Courts, Delhi.
11. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Delhi.
12. The Superintendent, Narcotic Control Bureau, Delhi Zonal Unit, West Block-1, Wing No.7, R.K. Puram, New Delhi.
13. The Public Prosecutor Tis Hazari Courts, Delhi.
14. The Incharge, Lock up, Tis Hazari Courts, Delhi.
15. The PS/Reader to the undersigned.
16. The Secretary, Bar Association, all court complexes, Delhi/ New Delhi.
17. The Website Committee (English/Hindi) Tis Hazari Courts, Delhi.
18. The R&I Branch (Central) for uploading on LAYERS.
19. The Dealing Clerk, Leave Seat (Judicial Branch, Central) Tis Hazari Courts, Delhi.

  
Principal District & Sessions Judge (HQs)  
Delhi